COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 267 OF 2015 & IA NO. 430 OF 2015 APPEAL NO. 213 OF 2015 & IA NO. 351 OF 2015 AND APPEAL NO. 206 OF 2014

Dated: 31st July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Mazag Andrabi

Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C. K. Rai

Mr. Umesh Prasad for R.1

Mr. Gaurav Kumar Singh for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on **28.08.2017**.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt